

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) : DELHI**  
**O R D E R**

The following Committees are hereby constituted, with immediate effect :-

S.N	Name of the Committee	Name of Judicial Officers	Designation
1	<b>Committee to assess and improvement for aesthetics of Foot-Over Bridge of Tis Hazari Court</b>	Sh. Mukesh Kumar Gupta, District Judge, Comm.Court-07 (Central)	Chairperson
		Sh. Gautam Manan, Addl. Sessions Judge-09 (West)	Member
		Administrative Civil Judge (Central)	Member
		Administrative Civil Judge (West)	Member
2	<b>Committee for organizing the Farewell function of Ms. Barkha Gupta, District Judge, Comm.Court-06 (Central)</b>	Ms. Hemani Malhotra, District Judge, Comm.Court-02 (West)	Chairperson
		Sh. Harjeet Singh Jaspal, SCJ-cum-RC (Central)	Member
		Administrative Civil Judge (Central)	Member
		Administrative Civil Judge (West)	Member

SANJAY  
GARG

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**(SANJAY GARG-I)**

Principal District & Sessions Judge (HQs)  
Delhi

No. 23627 - 23647 /F.1(3)/Gaz/2024

Dated 08 APR 2024

**Copy forwarded for information & necessary action to :-**

1. The Ld.Principal District & Sessions Judge (West), Tis Hazari Courts, Delhi.
2. The Officers concerned.
3. The AO(J)/Branch In-Charge, BMC Cell & Care Taking Branch, Tis Hazari Courts, Delhi, with the direction to pursue the matter with their concerned committee.
4. The AO(J)/Branch In-Charge, Admn-I-II-III, General Branch, (Central), THC, Delhi.
5. The P.S. to the undersigned.
6. The Website Committee (English/Hindi), Tis Hazari Courts, Delhi.
7. The R&I Branch (Central) for uploading on LAYERS.

SANJAY  
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Principal District & Sessions Judge (HQs)  
Delhi